

DIVISION BENCH

ITEM NO.146

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.86/2017 IN CP No. 38/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	I-CORAM TECHNOLOGIES LTD V/S M/S DHANVANTRI JEEVAN REKHA LTD & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Deepak Kapoor, Adv.

*: For the Petitioner in main CP
& Respondent in IA No.86/2017*

ORDER

- 1. At the request made by the Ld. Counsel representing petitioner, the matter is adjourned for further hearing on 18th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

16th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**